

REPORT

In compliance with Notification No. 10/HCS dated 03.05.2018, a report for the period of six month (December 2019-*June, 2020*) is prepared as under:-

CCTV cameras installed in the Court Rooms of the Subordinate Courts of Sikkim is being remotely viewed from the chamber of the Registrar General, High Court of Sikkim at Gangtok. The recordings of CCTV cameras are accordingly monitored on daily basis. However, due to COVID-19 pandemic, the District Courts have been hearing cases through video conferencing as per circular no.33/Confdl/HCS dated 24.03.2020.

The following has been progressively achieved in the above six month:-

- [1] Transparency of the Court Proceeding.
- [2] Courtroom management.
- [3] Punctuality of Judicial Officers as well as Learned Advocates.

Sd/-
(K.W Bhutia)
Registrar General/C P C/
Member, Dedicated Cell

Sd/-
(Rudra P. Rimal)
Senior System Officer/
Member, Dedicare Cell